

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.495

TO BE ANSWERED ON 26.02.2016

FINANCIAL SUPPORT BY UNICEF FOR ICDS SCHEME

495. SHRI Y.V. SUBBA REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the United Nation International Children's Emergency Fund (UNICEF) had been earlier extending financial support for Integrated Child Development Services (ICDS) Scheme but now it has limited its assistance only to technical support;
- (b) if so, the reasons for stopping the financial support;
- (c) whether the Government in collaboration with UNICEF has conducted a survey about implementation of ICDS scheme; and
- (d) if so, the details and the outcome thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a)&(b): No, Madam. As per record, UNICEF had earlier been providing material support to Integrated Child Development Services (ICDS) Scheme. At present, only technical support is being provided by UNICEF to ICDS Scheme.

(c)&(d): Rapid Survey on Children (RSOC) was commissioned by the Ministry of Women and Child Development across 29 States during 2013-14 with technical assistance from UNICEF, India. The State-wise percentage of stunted and underweight children below five years according to UNICEF survey and the change in the percentage when compared to the data of NFHS-3 (2005-06) is **Annexed.**

Statement Referred in Reply to LSUSQ No.495 for 26.02.2016 by Shri Y.V. Subba Reddy reg. Financial Support by UNICEF for ICDS Scheme

Percentage of children aged 0-59 months classified by their nutritional status according to two anthropometric indices viz. height-for-age and weight-for-age, by state, India, RSOC, 2013-14 and NFHS-3, 2005-06						
State	Stunted (Height for age)			Underweight (Weight for age)		
	RSOC	NFHS-3	Change	RSOC	NFHS-3	Change
India	38.7	48.0	-9.3	29.4	42.5	-13.1
Delhi	29.1	42.2	-13.1	19.4	26.1	-6.7
Haryana	36.5	45.7	-9.2	22.7	39.6	-16.9
Himachal Pradesh	34.2	38.6	-4.4	19.5	36.5	-17.0
Jammu & Kashmir	31.7	35.0	-3.3	15.4	25.6	-10.2
Punjab	30.5	36.7	-6.2	16.0	24.9	-8.9
Uttar Pradesh	50.4	56.8	-6.4	34.3	42.4	-8.1
Uttarakhand	34.0	44.4	-10.4	20.6	38.0	-17.4
Chhattisgarh	43.0	52.9	-9.9	33.9	47.1	-13.2
Madhya Pradesh	41.6	50.0	-8.4	36.1	60.0	-23.9
Bihar	49.4	55.6	-6.2	37.1	55.9	-18.8
Jharkhand	47.4	49.8	-2.4	42.1	56.5	-14.4
Odisha	38.2	45.0	-6.8	34.4	40.7	-6.3
West Bengal	34.7	44.6	-9.9	30.0	38.7	-8.7
Arunachal Pradesh	28.4	43.3	-14.9	24.6	32.5	-7.9
Assam	40.6	46.5	-5.9	22.2	36.4	-14.2
Manipur	33.2	35.6	-2.4	14.1	22.1	-8.0
Meghalaya	42.9	55.1	-12.2	30.9	48.8	-17.9
Mizoram	26.9	39.8	-12.9	14.8	19.9	-5.1
Nagaland	29.1	38.8	-9.7	19.5	25.2	-5.7
Sikkim	28.0	38.3	-10.3	15.8	19.7	-3.9
Tripura	31.0	35.7	-4.7	30.5	39.6	-9.1
Rajasthan	36.4	43.7	-7.3	31.5	39.9	-8.4
Goa	21.4	25.6	-4.2	16.1	25.0	-8.9
Gujarat	41.7	51.7	-10.0	33.5	44.6	-11.1
Maharashtra	35.4	46.3	-10.9	25.1	37.0	-11.9
Andhra Pradesh	35.3	42.7	-7.4	22.3	32.5	-10.2
Karnataka	34.2	43.7	-9.5	28.9	37.6	-8.7
Kerala	19.4	24.5	-5.1	18.5	22.9	-4.4
Tamil Nadu	23.3	30.9	-7.6	23.3	29.8	-6.5